

(12)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/36 & 37/ (IB)/2017
NAME OF THE PETITIONER(S) : VSO BALAKRISHNAN
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. S. SANTHANAM
SE

SENIOR
TECH
ASST -

S. Senthil

ORDER

Counsel for Petitioner absent. Counsel for Respondent also absent. Notice is sent to the Respondent from the Registry. Senior Technical Assistant from the Official Liquidator present and submitted that the Hon'ble High Court of Madras in CP/63/2013 passed an order dated 27.07.2016 wherein Official Liquidator was appointed as Provisional Liquidator. Filed the copy of the said order. The same is taken on record. Perused. The Respondent in this matter and in the above said CP is one and the same. In the circumstances, the Petitioner is directed to approach and make his submission before the Official Liquidator. With the above observation, the matter is **closed**. Registry is directed to communicate the order to the Petitioner.

(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)